**Declaration of Assets and Liabilities** 

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Year 2024-2	1

IASHREH KUMAR RANDAN, son/daughter/wife of AJAY SAH,

aged 27 years, belonging to BPHAR MADMAN SABWA, PAGNWA

service and presently working as OFF DOE A TOENDAMS.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## **Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	Cash	5,000	MIC	NZC		_
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	3BP A/2910,000 CBP 9 900 PBUBA/292500		_		
(iii)	Bonds, Debentures and Shares in companies	PPFA12)56000 RD->3,000(mala)				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Mudal Fond (370) RS. 3000 (most) LJC & B1586 (7ear)	)		7	
(v)	Motor Vehicles (details of make, etc.)	NDC			-	
(vi)	Jewellery (give details of weight and value)	MAC	_	6	_	
(vii)	Other assets, such as values of claims / interests			-	-	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee. Ashieh Kumos Renzan

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Mac				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	16 DHUR			-	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s)			_	-	
	<ul><li>Extent (Total measurement)</li><li>Current market value</li></ul>					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)		_	_	-	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	3B 2, BVM -> 41231920001	5,00000/A
	(ii) Loans from financial institutions	3B P. BVM -> 41231920001 3B D BVM) 42478/02896	5,09000(A
	<ul><li>(iii) Government Dues:</li><li>(a) dues to departments dealing with government accommodation</li></ul>		
	(b) dues to departments dealing with supply of water	NY C	
	(c) dues to departments dealing with supply of electricity		

Jahrah Kumar Ranzan

	(d) dues to departments dealing with telephones	MAC	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIC	
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CITPRY810W	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIC	
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax	-	

## C. **Personal Detail**

GPF/CPF/PRAN No.	:-	110105365673
Gender	:-	M (M/F)
Date of Birth	:-	28091997 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	BOHAR LEWTSCHOONE ASSEMBLY, SEC, PARM
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)

Home District

KHAGARTA

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PARMA

Date: 17/02/25

Signature Ashuh Kumax Ranaan

Name of Employee: ASHISHKUMARRANDAW

Designation: OFIFTED APTENDANT

Department B. PHAR NO DHA M. SAPHA, PAGNA

Aphroh Kumar Ran Exon